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ITEM NO.46

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).4114/2013
(From the judgement and order dated 11/09/2012 in CRLA No.1313/1982 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHEO NARAIN @ BARDI & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 10/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Yash Pal Dhingra,Adv.(NP)

For Respondent(s) Mr. Gaurav Dhingra,Adv.
Mr.Vikrant Yadav, Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional affidavit, if any, be filed by the respondent within two
weeks' time, finally.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar